## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1600 (To be answered on the 10<sup>th</sup> February 2022)

## MODERNISATION OF AIRPORT

1600. SHRI AJAY NISHAD

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to upgrade/modernise airports of the metro cities of the country including Delhi and Mumbai, if so, the present status thereof;
- (b) whether the Government proposes to upgrade/modernise the airports of other cities/places of the country including Bihar and also set up new airports; and
- (c) if so, the details and the status thereof and the time limit for this purpose?

## **ANSWER**

Minister of CIVIL AVIATION नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) to (c) Upgradation/Modernisation of airports is a continuous process and is undertaken by Airports Authority of India (AAI) and other Airport Developers from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand / willingness of airlines to operate to/from such airports. AAI and other other Airport Developers have targeted capital outlay of approximately Rs. 91000 crore in airport sector in the next five years for expansion and modification of existing terminals, new terminals and strengthening of runways, among other activities.

Under the Greenfield Airports Policy-2008, Government of India has so far accorded 'in-principle' approval for setting up of 21 Greenfield Airports across the country namely Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Bijapur, Hassan and Shimoga in Karnataka, Datia (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar in Gujarat, Karaikal in Puducherry, Dagadarthi, Bhogapuram and Oravakal in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and

Hollongi (Itanagar) in Arunachal Pradesh. Out of these, eight airports namely Durgapur, Shirdi, Sindhudurg, Pakyong, Kannur, Kalaburagi, Oravakal and Kushinagar have been operationalized.

In Bihar, AAI had projected a land requirement of 108 acre for development of a Civil Enclave at Bihta Airport. The land (108 acre) has already been handed over by the State Government of Bihar to AAI. However, AAI has projected an additional land requirement of 191.5 acre for runway extension & installation of approach light and 8 acre for city side development to accommodate wide bodied aircraft for international operations at the airport. The additional land at Bihta airport is yet to be handed over to AAI by the State Government. In case of non availability of land, the State Government needs to identify an alternate site for construction of a Greenfield airport meeting the requirements for operation of international flights.